

(a) whether some State Government have not accepted the norms fixed by the Centre for the distribution of essential commodities under the public distribution system;

(b) if so, the details thereof along with the names of these States; and

(c) the steps taken to adopt a uniform policy in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION AND MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KAMALUDDIN AHMED): (a) to (c) The Public Distribution System (PDS) is implemented under a joint responsibility of Central and State Governments. The Central Government makes bulk allocation of PDS items to State Governments/U.T. Administrations at Central Issue Prices. The State Governments undertake distribution of these commodities to the consumers through the PDS. The operational responsibility for implementing the PDS rests with the State Governments. Matters relating to coverage of population, eligibility criteria, scale of entitlement of PDS items, periodicity of avail-

ability, inter-districts and intra-region allocations etc. are dealt with by the State Governments. Matters relating to policy and implementation of PDS are discussed with the State Governments at regional meetings and at the Advisory Council on PDS and decisions are taken by consensus for implementation of PDS in the country.

Projects by Indian Railway Construction Company

3048. DR. VASANT NIWRUTTI PAWAR: Will the Minister of RAILWAYS be pleased to state:

(a) the major projects undertaken by the Indian Railway Construction Company during the last two years; and

(b) the total profit earned during the past two years by IRCON?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.C. LENKA) (a) *Statements I and II* are attached.

(b) The total profit before tax earned during the past two years is Rs. 41.34 crore.

STATEMENT—I

(a) *Details of Foreign Works secured by Indian Railway Construction Company Limited during the last two years 1991-92 & 1992-93.*

S. No.	Name of work	Value of work in million of Rs.	Name & address of the client from whom work was executed
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1991-92

1.	Malaysia Doubling and Rehabilitation of Port Klang Railway line Subang and Sentul (about 42 Kms, double line length) in Malaysia (Package 'A').	1719.7	Malayan Rly. Admn.
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S. No.	Name of work	Value of work in million of Rs.	Name & address of the client from whom work was executed
2.	Bangladesh Supply of Railway Stores for Bangladesh Railway under the Cyclone relief funds to Bangladesh.	30.0	Bangladesh Railways
3.	Saudi Arabia Design supply installation testing and commissioning of heavy machinery equipment for a major maintenance workshop at Dammam	136.5	Saudi Arabia Organisation (SRO) (KSA).
	Total	Rs. 1886.2	

1992-93

1.	Indonesia Construction of Senen Flyover (JUPDD Code D.R. II) consisting precast, prestressed "V", shaped box girders, piling and related works.	190.0	Jabotabek Urban Development Project
2.	Indonesia Pramuka Matraman Flyover project Construction of curved two lane flyover having 7 PRC spans varying from 29 Mtrs. to 34 Mtrs.	120.0	Jabotabek Urban Development Project
3.	Bangladesh Road Rehabilitation & Mtc. Project (NW) from Nagarbari to Rajshai near Pabna, Bangladesh	230.4	Project Civil Works Director Road & Highway Deptt. Govt. of Bangladesh.
	Total	Rs. 540.4	

STATEMENT—II

Details of Indian Works secured by Indian Railway Construction Company Limited during the last two years 1991-92 and 1992-93

S. No.	Name of work	Client	Cost (Rs. in Million)
1991-92			
1.	Construction of Railway Siding from New Kharkai Railway Bridge to New Reception Yard inside for TISCO.	TISCO	141.90
2.	Construction of Railway siding from Dipka mines to Korba Power House for NTPC.	NTPC	67.00
3.	Construction of Railway Siding from Dipka mines to SECL Loading Yard for SECL	SECL	96.00
4.	Four laning of Delhi-Mathura Section of NH2 from KM 93.83 to 148.33 in U.P. State Contract Package No. N5 & N6 for the Chief Engineer, U.P. PWD, Lucknow.	C.E. U.P. PWD, Lucknow	536.90
5.	Supply and erection of overhead equipment (2 x 25 KV system) and LT supply Transformer stations on Katni-Anuppur Section 375 TKMs for Core Allahabad.	CORE Allahabad	104.00
6.	2 x 25 Traction sub-station on Bina-Katni Section including designs and drawings.	CORE Allahabad	89.00
7.	Construction of Paint tunnel at Rail Coach Factory, Kapurthala.	RCF Kapurthala	48.60
8.	Electrical work of Paint shop at Kapurthala.	RCF Kapurthala	7.70
9.	Construction of Station building at Chepauk for Metro Rail Transportation System at Madras.	MTP(R)	24.00
10.	Construction of additional railway line at STPS-Sarni for MPEB.	MPEB	10.80
		Total Rs. in million	1125.90

S. No.	Name of work	Client	Cost (Rs. in Million)
1992-93			
1.	Construction of super-structure with PRC box girders between Km. 5.45 and 7.15 for MRTS at Madras (Sec. C)	MTP(R)	95.6
2.	Construction of super-structure for MRTS (Sec. B-1)	MTP(R)	39.3
3.	Construction of additional railway line at STPS Sarni.	MPEB	10.8
4.	Construction of Pall railway siding at at SGTPS, Birsinghpur.	MPEB Jabalpur	40.0
5.	OHE Contract on Delhi-Panipat (Gp.85) and Panipat-Ambala (Gp. 86)	CORE Allahabad	175.3
6.	Contract for traction sub-stations on Gp 85 & 86 Delhi-Ambala section	CORE Allahabad	28.7
7.	Improvement and strengthening of Varanasi-Shaktinagar Road, aided by Asian Development Bank.	U.P.-PWD Lucknow	1086.0
8.	Turnkey construction and commissioning of Air India's 747-400 hangar at the Santa Cruz Airport in Bombay.	Air India	400.0
Total Rs.in million			1875.7

Hassan-Bangalore via Kunigal line

(b) Does not arise.

3049. SHRI H.D. DEVEGOWDA:
Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government propose to construct new railway line from Hassan to Bangalore *via* Kunigal in Karnataka State; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE
MINISTRY OF RAILWAYS (SHRI K.C.
LENKA) (a) No, Sir.

New Line Between Bilaspur-Jabalpur

3050. SHRI SURAJ BHANU
SOLANKI: Will the Minister of RAILWAYS
be pleased to state:

(a) whether a survey has been conducted to lay a new railway line between Bilaspur-Jabalpur in Madhya Pradesh;

(b) district-wise area of land acquired and the amount of compensation paid;